GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION NO. 2101 TO BE ANSWERED ON 01.01.2018

Teaching of Private Universities

2101. SHRI P. KUMAR:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government is aware that in many of the private universities in the country teaching allegedly is not up the mark;
- (b) if so, the details thereof;
- (c) whether the Government wishes to take action against the universities where standard of education is poor; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SATYA PAL SINGH)

(a) to (d): The Central Government has not received any complaint regarding quality of teaching in Private Universities. Private Universities are established by the Act of respective State Legislatures and are governed by the provisions of their respective Act. However, all Private Universities are required to maintain quality and standard of education as per the provisions of the UGC (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003. Besides, Private Universities are also required to have minimum qualifications of the faculty and other functionaries in accordance with the UGC (Minimum Qualification for Appointments of Teachers and other Academic Staff in Universities and Colleges and other Measures for the Maintenance of Standards in Private Universities) Regulations, 2010.

In order to ascertain quality of education imparted by these Universities, UGC conducts periodic review of every Private University with the help of its Expert Committee consisting of eminent experts from the concerned fields and nominee from the Statutory Council(s) concerned. In case any deficiencies are found by the Committee, the University concerned is asked for rectification of the deficiencies.
